

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1819
TO BE ANSWERED ON 21.09.2020

NEW ATOMIC POWER PLANTS

1819. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government plans to set up 21 new Atomic power plants and if so, the details thereof;
- (b) the details of the stage of completion of these new projects, State-wise;
- (c) the extent to which energy generated through Atomic energy may be used for supplying electricity for domestic and commercial purposes and the details thereof;
- (d) whether the energy generated through Atomic energy will enable India to reduce dependency on coal and traditional sources of energy and if so, the reasons therefor; and
- (e) whether deficiencies exist in utilizing such energy to its full capacity and if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a)&(b) Yes, Sir. Presently, nine reactors (9) are under construction (including PFBR of 500 MWe capacity being implemented by BHAVINI) with a capacity of 6700 MW. In addition, the Government has accorded administrative approval and financial sanction for twelve (12) more reactors with a capacity of 9000 MW. These projects will be progressively completed by 2031. The details are as follows:

State	Location	Project	Capacity (MW)	Physical Progress, % (as of Aug-2020)
Projects under Construction				
Gujarat	Kakrapar	KAPP- 3&4 [@]	2x700	95.1
Rajasthan	Rawatbhata	RAPP- 7&8	2X700	83.0
Haryana	Gorakhpur	GHAVP- 1&2	2x700	Work has commenced
Tamil Nadu	Kudankulam	KKNPP- 3&4	2X1000	41.2
	Kalpakkam	PFBR*	1X500	97.64%
Projects accorded Administrative approval & Financial sanction				
Tamil Nadu	Kudankulam	KKNPP- 5&6	2X1000	Work has commenced
PHWRs in Fleet mode				
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700	Pre-project activities in progress.
Karnataka	Kaiga	Kaiga-5&6	2 X 700	
Rajasthan	Mahi Banswara	Mahi Banswara- 1&2	2 X 700	
		Mahi Banswara- 3&4	2 X 700	
Haryana	Gorakhpur	GHAVP– 3&4	2 X 700	

@: KAPP-3 has achieved First Approach to Criticality.

* Being implemented by BHAVINI

- (c) The power generated from the Nuclear Power Plants is allocated to the beneficiary states and union territories in the electricity region by the Ministry of Power in accordance with the extant formula.
- (d) The electricity generated from nuclear power complements the other sources of electricity generation to meet the electricity requirements of the beneficiaries. With the progressive completion of the under construction, sanctioned and planned nuclear power projects, the share of nuclear power would increase in the country.
- (e) No, Sir.
